

ITEM NO.2

REGISTRAR COURT. 2

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 332-333/2020

BAGHER SINGH (D) THROUGH LRS

Appellant(s)

VERSUS

DARSHAN SINGH & ORS.

Respondent(s)

Date : 20-02-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr. Abhimanyu Tewari, AOR
Mr. Reginald Valsalan, Adv.

For Respondent(s)

Mr. Balraj Dewan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the Appellant shall file spare copy for
reference of High Court within a period of two weeks.

List again on 23.03.2020.

RAJIV KALRA
Registrar

pm